

[Shri A. C. George]

- (ii) S. O. 3406 published in Gazette of India dated the 30th September, 1971 regarding management of the Swadeshi Cotton and Flour Mills Limited, Indore. [Placed in Library. See No. LT-1176/71]

the First Report of the Committee on Hindustan Steel Limited.

13'10 hrs.

STATEMENT RE: DERAILMENT OF TRAIN NO. 7-DOWN PURI-HOWRAH EXPRESS

13'08 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Contempt of Courts Bill, 1971, which has been passed by the Rajya Sabha at its sitting held on the 22nd November, 1971."

MR. SPEAKER : The Railway Minister.

You can lay the statement on the Table of the House.

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : I beg to lay the statement regarding derailment of Train No. 7 Down Puri-Howrah Express between Retang and Bhubaneswar stations of the South Eastern Railway on 28.11.71.

Statement

On 28.11.1971 at about 19:50 hours train No. 7 Down Puri-Howrah Express with a load of 17 bogies and hauled by two steam engines in front was running between Retang and Bhubaneswar stations on the Waltair-Howrah double line broad gauge section of Khurda Road Division of the South Eastern Railway. The front engine and the second and the third bogies derailed. The second engine alongwith first, fourth and fifth bogies derailed and capsized at Km. 440/3 obstructing both the lines.

CONTEMPT OF COURTS BILL

AS PASSED BY RAJYA SABHA

SECRETARY : Sir, I lay on the Table of the House the Contempt of Courts Bill, 1971, as passed by Rajya Sabha.

COMMITTEE ON PUBLIC UNDERTAKINGS

REPORT AND MINUTES

SHRI M. B. RANA (Broach) : I beg to present the following Report and Minutes of the Committee on Public Undertakings :

- (1) First Report on Hindustan Steel Limited.
- (2) Minutes of the sittings of the Committee on Public Undertakings (1970-71 and 1971-72) relating to

As a result of the accident, 6 persons including three railway employees were hurt grievously. Eight persons including two railway employees sustained minor injuries.

Immediately on receipt of the information Medical Van from Khurda Road accompanied by doctors was rushed to the site. The State Government Hospital ambulance vans, which had also been called in, reached the site at 20:45 hours. The injured were removed to the hospitals. Relief train from Khurda Road accompanied by railway and police officers left for the site at 21:05 hours. The Senior Deputy General Mana-